

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 1649

TO BE ANSWERED ON 06.03.2018

Revival of Sick PSUs

1649. SHRIMATI POONAMBEN MAADAM:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has any scheme or action plan to protect sick Public Sector Undertakings (PSUs) and for revival/ rejuvenation of PSUs/industrial units which have been closed down;
- (b) if so, the details thereof along with the PSUs/industrial units where revival plan is being implemented, State and location-wise; and
- (c) the action taken/being taken by the Government to provide means of livelihood to the workers employed in the sick/closed down PSUs?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI BABUL SUPRIYO)

(a) & (b): Central Public Sector Enterprises (CPSEs) function under the administrative control of their respective Ministries/Departments. Department of Public Enterprises (DPE) deals with policy issues applicable to CPSEs. DPE, as a nodal Department of CPSEs has, inter alia, issued guidelines for revival and restructuring of sick/ incipient sick and weak CPSEs on 29.10.2015 which are administered and implemented by the administrative Ministries/ Departments in respect of CPSEs functioning under their control. As per the guidelines issued on 29.10.2015, the concerned administrative Ministries/ Departments are responsible for monitoring the performance of the CPSEs and take remedial steps by formulating revival/restructuring/ disinvestment/closure plans for CPSEs and after obtaining the approval of competent authority, implement the plans.

(c): The interest of the employees is kept in view by the administrative Ministry/Department while formulating revival/restructuring/closure plans which also includes provisions of

Voluntary Retirement Scheme (VRS)/ Voluntary Separation Scheme (VSS) as per DPE's guidelines issued from time to time. The Counselling, Retraining & Redeployment (CRR) Scheme of the Government provides opportunity of self/wage employment to the employees or their dependents separated under VRS/ VSS due to closure/restructuring of the CPSEs. The Scheme aims at providing short duration skill development/ entrepreneurship development training programmes to equip the beneficiaries for self/ wage employment.

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